

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1484.  
TO BE ANSWERED ON FRIDAY, THE 15<sup>TH</sup> DECEMBER, 2023.**

**INDUSTRIAL DEVELOPMENT IN STATES**

**1484 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) in what manner Government is supplementing efforts of State Governments to promote industrial development in spite of 'industry' being a State Subject;
- (b) details of steps taken by Government to supplement efforts of Government of Andhra Pradesh to set up industries in the State since 2019;
- (c) whether any schemes are being implemented by Department for Promotion of Industry and Internal Trade (DPIIT) to develop industrial sector in States;
- (d) if so, details of schemes/programmes being implemented by DPIIT in Andhra Pradesh since 2019; and
- (e) the details of funds sanctioned, released and utilized under various schemes by DPIIT in Andhra Pradesh since 2019, year-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) to (e):** Industry is a State subject, however, Central Government comes out with several initiatives and policies from time to time to promote industrialization in various parts of the country, including with state of Andhra Pradesh, which are meant to supplement the efforts undertaken by the state governments.

In addition to the ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India. Government has adopted several measures to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), Production Linked Incentive (PLI) Scheme, India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG), Industrial Infrastructure upgradation scheme (IIUS/Modified IIUS) etc. which facilitate setting up of major infrastructure and industrial projects across the country. Also, an institutional mechanism to fast track investments has been put in place in the form of Project Development Cell (PDC) in all concerned Ministries/Departments of Government of India.

Department for Promotion of Industry & Internal Trade (DPIIT) being the Nodal Department for Ease of Doing Business (EoDB) has played a pivotal role in coordinating the initiatives aimed at creating a conducive business environment which includes facilitating reduction of the compliance burden by Central and State Governments on Businesses and Citizens by Simplifying, Rationalizing, Digitizing and Decriminalizing Government to Business and Citizen Interfaces, assessment of business environment under Business Reform Action Plan (BRAP) and implementation of National Single Window System (NSWS), a one-stop shop for investor related approvals and services.

Besides, as part of Industrial Corridor Development Programme, in order to accelerate growth in manufacturing, Government of India has adopted the strategy of developing Industrial Corridors in partnership with State Governments. It aims to develop greenfield industrial - cities having 'plug-n-play' infrastructure with 'walk-to-work' concept. The objective of these Industrial Corridors is to expand the industrial output, increase employment opportunities, provide better living and social amenities for the workforce. It provides world class, reliable, sustainable and resilient infrastructure for the industries and facilitate the manufacturing investments into the country.

With respect to the Industrial Corridor Development Programme,<sup>03</sup> Industrial Corridors have been identified in the state of Andhra Pradesh viz. Chennai Bengaluru Industrial Corridor (CBIC), Vizag-Chennai Industrial Corridor (VCIC) and Hyderabad Bengaluru Industrial Corridor (HBIC). Under this programme, since 2019 till date an amount of Rs. 533.86 cr. has been released to the State of Andhra Pradesh.

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